



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 01-09-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathsala Education Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
2	Sh. Ashok Sharma, Advocate	D.B. Civil Misc. Appeal No. 4098/16 & 4099/16 Chanchal Vs. Ajay Singh	Khalid Mehood	Shailendra Singh
3	Sh. Bhuvnesh Sharma, Advocate	D.B. Civil Misc. Appeal No. 1459/14 Ajay Sharma Vds. Bharti Verma	Deepak Goyal	Suresh Kumar
4	Sh. Bhuvnesh Sharma, Advocate	S.B. Cr. Revision Petition No. 703/16 Sarika Vs. Anand	RDS Naruka	B.S. Chirania
5	Sh. P.K. Kasliwal, Advocate	S.B. Cr. Revision Petition No. 1146/15 Nikilesh Divedi Vs. Smt. Uma Jainani	Lalit Sharma	G.S. Fauzdar
6	Ms. Archana Mantri , Advocate	S.B. Civil Transfer Petition No. 140/15 Smt. Bajrangi Chawla Vs. Dinesh Kumar Dayama	Sandeep Jain	Sunil Kumar Singodiya
7	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 379/15 Vinod Vs. Vimla	Nemi Chand Choudhary	Samshuddin Ahmed

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anutosh Gupta)
Deputy Secretary
(Action Plan & ADR)

“Help The Needy –Timely Help May Create History”



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Cause List Date 02-09-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek, Sr. Advocate	S.B. Cr. Misc. Bail Application No. 11351/15 Jaspreet Singh Kamal Vs. State	Aditya Sharma/ Lalit Sharma	Archana Mantri
2	Sh. Suresh Pareek, Sr. Advocate	S.B. Civil Writ Petition No. 448/08 Babu Lal Vs. SDo	I.J. Kathuria	Mohit Tantia
3	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Cr. Misc. Bail Application No. Kalpdeep Mathur Vs. State	R.B. Mathur	
4	Smt. Sumati Bishnoi, Advocate	D.B. Civil Misc. Appeal No. 2834/09 D.B. Civil Misc. Appeal No. 1514/10 Smt. Yagwati Vs. Ghanshyam	Sh. Ravi Chirania	Sanchit Tamra
5	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 3650/15 Smt. Leela Singhal Vs. State	Ajay Kumar Jain	5.C. Gupta
6	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 410/12 Pandit Devkindan Vs. Ramesh Chand	N.C. Sharma	Abhi Boyal

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By Order


(Anutosh Gupta) 31/8/16
Deputy Secretary
(Action Plan & ADR)

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